

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT**

Order No.: 163

Dated: 11/06/2020

In order to give effect to the Notification No.1597-RG dated 05/06/2020 of the Ld. Registrar General, Hon'ble High Court, Calcutta and to the solemn desire of the Hon'ble Justice Sanjib Banerjee to give access to justice to the litigants 'as expressed' by His Lordship in the meeting held through Video Conferencing on 03/06/2020 pertaining to resumption of normal functioning of Court proceedings which remains suspended with effect from 24/03/2020 vide Notification 1498-RG dated 24/03/2020 of the Ld. Registrar General, Hon'ble High Court, Calcutta and continued from time to time, the views of all the stakeholders have been obtained.

Giving due weightage to the various suggestions of all the stakeholders this Judgeship has decided to take certain measures and guidelines prior to resuming the normal functioning of the Court proceedings and accordingly, the roster for the C.J.M. establishment of Hooghly along with the A.C.J.M. establishment of Chandernagore, Serampore and Arambagh on and from 15/06/2020 to 30/06/2020 has been prepared to that extent which are as follows:-

**ROSTER FOR JUDICIAL MAGISTRATE'S OF HOOGHLY SADAR SUB DIVISION FROM 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
15.06.2020	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)
16.06.2020	SRI BIPLAB SHEE, ADDITIONAL JUDICIAL MAGISTRATE, HOOGHLY (S) + SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)
17.06.2020	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)
18.06.2020	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)
19.06.2020	SRI BIPLAB SHEE, ADDITIONAL JUDICIAL MAGISTRATE, HOOGHLY (S) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)
20.06.2020	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S) + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)
<b>21.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
22.06.2020	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)
23.06.2020	SRI BIPLAB SHEE, ADDITIONAL JUDICIAL MAGISTRATE, HOOGHLY (S) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)
24.06.2020	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S) + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)
25.06.2020	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)
26.06.2020	SRI BIPLAB SHEE, ADDITIONAL JUDICIAL MAGISTRATE, HOOGHLY (S) + SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)
<b>27.06.2020</b>	<b>4TH SATURDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
<b>28.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
29.06.2020	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)
30.06.2020	SRI BIPLAB SHEE, ADDITIONAL JUDICIAL MAGISTRATE, HOOGHLY (S) + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)

IT IS TO BE MENTIONED THAT ON EVERY WORKING DAY THE NAME OF THE IN-CHARGE OF THE COURT NOT MENTIONED IN THE ABOVE ROSTER WILL BE DECIDED BY LD. C.J.M. HOOGHLY AND THAT WILL BE DISPLAYED OUTSIDE THE MAIN ENTRANCE.

**REMAND ROSTER DUTY FOR HOLIDAYS WITHIN 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
21.06.2020 SUNDAY	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)
27.06.2020 4TH SATURDAY	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)
28.06.2020 SUNDAY	MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)

**ROSTER FOR JUDICIAL MAGISTRATE'S OF CHANDERNAGORE SUB DIVISION FROM 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
15.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE
16.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
17.06.2020	SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
18.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
19.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE
20.06.2020	SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
<b>21.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
22.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE
<b>23.06.2020</b>	<b>TUESDAY, LOCAL HOLIDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
24.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
25.06.2020	SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
26.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE
<b>27.06.2020</b>	<b>4TH SATURDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
<b>28.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
29.06.2020	SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE + SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
30.06.2020	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE + SRI DEBAYAN GANGULY, JUDICIAL MAGISTRATE, 2ND COURT, CHANDERNAGORE

**REMAND ROSTER DUTY FOR HOLIDAYS WITHIN 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
21.06.2020 SUNDAY	SMT. RINA TALUKDAR, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE
23.06.2020 TUESDAY (LOCAL HOLIDAY)	SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
27.06.2020 4TH SATURDAY	SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE
28.06.2020 SUNDAY	SMT. CHANDRANI CHAKRABORTY, JUDICIAL MAGISTRATE, 3RD COURT, CHANDERNAGORE

**ROSTER FOR JUDICIAL MAGISTRATE'S OF SERAMPORE SUB – DIVISION FROM 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
15.06.2020	SRI AMAR KISHORE MAHATO, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
16.06.2020	SRI AMAR KISHORE MAHATO, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SERAMPORE + SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE
17.06.2020	SRI SWARUP KUMAR CHAKRABORTY, JUDICIAL MAGISTRATE, 4TH COURT, SERAMPORE + SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE
18.06.2020	SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
19.06.2020	SRI AMAR KISHORE MAHATO, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SERAMPORE + SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE
20.06.2020	SRI SWARUP KUMAR CHAKRABORTY, JUDICIAL MAGISTRATE, 4TH COURT, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
<b>21.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
22.06.2020	SRI SWARUP KUMAR CHAKRABORTY, JUDICIAL MAGISTRATE, 4TH COURT, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
23.06.2020	SRI SWARUP KUMAR CHAKRABORTY, JUDICIAL MAGISTRATE, 4TH COURT, SERAMPORE + SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE
24.06.2020	SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE + SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE
25.06.2020	SRI AMAR KISHORE MAHATO, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
26.06.2020	SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE + SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE
<b>27.06.2020</b>	<b>4TH SATURDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
<b>28.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
29.06.2020	SRI SWARUP KUMAR CHAKRABORTY, JUDICIAL MAGISTRATE, 4TH COURT, SERAMPORE + SMT. SANJUKTA BHATTACHERJEE, JUDICIAL MAGISTRATE, 3RD COURT, SERAMPORE
30.06.2020	SRI AMAR KISHORE MAHATO, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SERAMPORE + SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE

**REMAND ROSTER DUTY FOR HOLIDAYS WITHIN 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
21.06.2020 SUNDAY	SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE
27.06.2020 4TH SATURDAY	SRI SUMAN DAS, JUDICIAL MAGISTRATE, 5TH COURT, SERAMPORE
28.06.2020 SUNDAY	SMT. NASRINA PARVEEN, JUDICIAL MAGISTRATE, 2ND COURT, SERAMPORE

**ROSTER FOR JUDICIAL MAGISTRATE'S OF ARAMBAGH SUB – DIVISION FROM 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
15.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. ADDL. COURT, ARAMBAGH) + SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH)
16.06.2020	MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 2ND COURT, ARAMBAGH)
17.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. ADDL. COURT, ARAMBAGH) + SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH)
18.06.2020	MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 2ND COURT, ARAMBAGH)
19.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. ADDL. COURT, ARAMBAGH) + SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH)
20.06.2020	MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 2ND COURT, ARAMBAGH)
<b>21.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
22.06.2020	SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH)
23.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 2ND COURT, ARAMBAGH)
24.06.2020	SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH)

25.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. 2ND COURT, ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. ADDL. COURT, ARAMBAGH)
26.06.2020	SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH)
<b>27.06.2020</b>	<b>4TH SATURDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
<b>28.06.2020</b>	<b>SUNDAY (REMAND DUTY SHOWN SEPARATELY IN THE TABLE GIVEN BELOW)</b>
29.06.2020	SRI KAUSTAV MOOKERJEE, ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ARAMBAGH (ALSO IN-CHARGE OF J.M. 3RD COURT, ARAMBAGH) + MS. KADAMBARI ADHIKARI, JUDICIAL MAGISTRATE, ADDL. COURT, ARAMBAGH (ALSO IN-CHARGE OF JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH)
30.06.2020	SRI PROSENJIT BOSE, JUDICIAL MAGISTRATE, 2ND COURT, ARAMBAGH (ALSO IN-CHARGE OF A.C.J.M. ARAMBAGH) + MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH (ALSO IN-CHARGE OF J.M. ADDL. COURT, ARAMBAGH)

**REMAND ROSTER DUTY FOR HOLIDAYS WITHIN 15.06.2020 TO 30.06.2020**

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
21.06.2020 SUNDAY	MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH
27.06.2020 4TH SATURDAY	MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH
28.06.2020 SUNDAY	MS. MONALISA BANERJEE, JUDICIAL MAGISTRATE, 3RD COURT, ARAMBAGH

Sd./-  
District Judge  
Hooghly